

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 01.

IA(I.B.C)/ 1089(MB)2022 IA(I.B.C)/ 1586(MB)2024

IN C.P. (IB)/809(MB)2021

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **03.05.2024**

NAME OF THE PARTIES : **SREI Equipment Finance Limited**

VS

Nirmal Lifestyle Limited

For FC : Adv. Rohan Agrawal a/w. Ativ Patel, Harshad Vyas
i/b. AVP Partners Respondent in I.A.

For CD : Adv. Gautam Ankhad, a/w. Adv. Ashok Paranjape &
Adv. Mrunali Lanjewar i/b MDP & Partners Applicant in I.A.

IBC under Sec. 7

ORDER

IA(I.B.C)/ 1586(MB)2024

Counsel for the FC/Respondent in I.A. has requested for time for filing reply.
Time granted. Response, if any, shall be filed within 10 days. List on
05.06.2024 for hearing.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//SKS//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)